COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 187 OF 2017

Dated: 30th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Green Energy Association Vs. Maharashtra Electricity Regul Ors.	ator	y Commission &	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan for R-1	
		Ms. Rimali Batra for R-2	2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.11.2018.</u>

(Justice N. K. Patil) Judicial Member ts/mk (I.J. Kapoor) Technical Member